

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (Civil) No.27841/2010

(From the judgment and order dated 26/03/2010 in 68844/2009 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)	WP	No.
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M/S PFIZER LTD. Petitioner(s)

VERSUS

STATE OF UP AND ANR	Respondent(s)
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(With prayer for interim relief)

Date: 13/05/2011 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.K. JAIN
HON'BLE MR. JUSTICE H.L. DATTU

For Petitioner(s)	Mr.	Chander Uday Singh, Sr. Adv.
	Mr.	P.V. Dinesh, Adv.
	Mr.	Robin U.S., Adv.
	Mr.	Sindhu T.P., Adv.

For Respondent(s)
r-2

Mr. B.P. Gupta, Adv.
Mr. Mohan Pandey, Adv.

r-1 Mr. Mukul Singh, Adv.
 Mr. Amit Singh, Adv.
 Mr. Shrish Kumar Misra ,Adv

UPON hearing counsel the Court made the following
O R D E R

Perused the letter.

Last opportunity is granted to the petitioner to file rejoinder affidavit within eight weeks.

List thereafter.

(VINOD LAKHINA)
Court Master

(KUSUM GULATI)
Court Master